

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 3038

ANSWERED ON 11.07.2019

FLOOD MONITORING

3038. SHRI BENNY BEHANAN:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Flood Monitoring Panel of the Government is meeting at regular intervals;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (c) The flood management measures are planned, investigated and implemented by the State Governments with their own resources as per priority within the State. National Disaster Management Authority conducts review meeting at frequent intervals with concerned Early Warning Agencies and the concerned flood affected States during flood periods. Officers from Indian Meteorological Department (IMD), Central water commission (CWC) and National Disaster Response Force (NDRF) along with Resident Commissioners of flood alerted/flood affected States attend the meeting. Instructions to concerned States are passed on for taking flood mitigation measures. Ministry of Home Affairs also continuously monitors the flood situation in the country through their Central Control room and based on the inputs received from the flood affected State Governments, CWC, IMD and NDRF. Besides, the National crisis Management Committee, headed by the Cabinet Secretary, also meets in case of extreme floods and passes on instructions for taking mitigation measures to all concerned Central Ministries.
